

is stated that the old sister and grand daughter of Shri Birsa Munda, one of the freedom fighters' family from Bihar, are in pitiable condition; and

(b) if so, the reaction of Government thereto and whether Government propose to give some assistance to the closest living relations of Birsa Munda ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) The Government have not received any application for financial assistance from Smt. Kuddi Munda and the grand daughters of late Shri Birsa Munda who are stated to be his closest living relatives. However, the Government of Bihar have been requested to furnish us the full details of the case and appropriate action will be taken on receipt of information from the State Government.

Class I and II Posts in Lakshadweep

483. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to parts (b) and (c). of Unstarred Question No. 2396 regarding class I and II posts in Lakshadweep on 4th December, 1985 and state :

(a) the reasons for filling up only 26 class I posts out of the sanctioned strength of 43 posts and only 57 out of 104 class II posts on regular basis; and

(b) the latest position of filling up the vacant 13 class I and 16 Class II posts and also regularisation of 4 Class I and 31 Class II posts stated to have been filled on ad-hoc basis ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b). Information is being collected and will be laid on the Table of the House.

Evaluation of 5-day week system in Central Government Offices

484. SHRI V. S. KRISHNA IYER : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal before the Government to revert back to six-day week for all the Central Government Offices from the present five-day week system;

(b) whether Government have evaluated

the progress of work during five-day week in various Central Government Offices;

(c) whether the Research Organisations like Indian Institute of Science, ISRO, NAL, LRDE; etc, have also adopted 5-day week system; and

(d) if so, whether it will adversely affect the pace of scientific and technological work ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) There is no proposal at present to consider reintroducing 6-day week system.

(b) While no formal evaluation of the progress of work during 5-day week scheme has been made, it is felt that the scheme has been well received.

(c) and (d). The information is being collected.

Pending Public Complaints

485. SHRI D. N. REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether there has been a drive for speedy redressal of public complaints and grievances since the formation of the new Department of Public Grievances;

(b) if so, details of complaints now pending for over one year, over 2 years for 3 years and above; and

(c) whether the nodal Ministry propose to collect from Ministries list of such complaints, as are not amicably settled within 3 months ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir. Ministries/Departments having large public dealings have been asked to dispose of complaints in a time bound manner. They have also been asked to monitor at senior levels the disposal of grievances.

(b) and (c). The Department of Administrative Reforms and Public Grievances receives half-yearly reports from Ministries/Departments with regard to number of grievances received, disposed of and pending with them. The position in respect of 40 Ministries/Departments as on 30-9-1985 is given in the statement attached.

Statement

Statement giving number of Grievances Received and Disposed of during the period from 1-4-1985 to 30-9-1985

S. No.	Name of Ministry/Department	Brought forward	No. Received during the half-year.	No. disposed of during the half-year	No. pending as on 30-9-85.
1	2	3	4	5	6
1. Ministry of Agriculture					
(i)	Department of Agriculture and Cooperation	90	37	27	100
(ii)	Department of Fertilizers	4	5	5	4
(iii)	Department of Agricultural Research and Education	Nil	Nil	Nil	Nil
2. Ministry of Commerce					
(i)	Department of Commerce	55	138	90	130
(ii)	Department of Supply	120	116	138	98
3. Ministry of Communications					
(i)	Department of Posts	62,053	4,10,375	4,12,029	60,399
(ii)	Department of Tele communications	7,868	1,44,018	1,35,964	15,922

1	2	3	4	5	6
4.	Ministry of Defence				
	(i) Department of Defence	180	198	166	242
	(ii) Department of Defence Production and Supplies	Nil	12	9	3
5.	Ministry of Energy				
	(i) Department of Power	7	45	35	17
6.	Ministry of External Affairs	18	342	342	18
7.	Ministry of Finance				
	(i) Department of Economic Affairs	50	103	66	87
	(ii) Department of Expenditure	Nil	Nil	Nil	Nil
8.	Ministry of Food and Civil Supplies				
	(i) Department of Food	337	373	274	436
9.	Ministry of Health and Family Welfare				
	(i) Department of Health	73	201	190	84
	(ii) Department of Family Welfare				
10.	Ministry of Home Affairs				
	(i) Department of Internal Security	14	57	56	15
	(ii) Department of Official Language	Nil	Nil	Nil	Nil

1	2	3	4	5	6
11. Ministry of Human Resources Development					
(i) Department of Education		Nil	Nil	Nil	Nil
(ii) Department of Youth Affairs and Sports		Nil	Nil	Nil	Nil
12. Ministry of Industry					
(i) Department of Chemicals and Petro-Chemicals		13	3	2	74
13. Ministry of Information and Broadcasting		12	72	73	11
14. Ministry of Labour		1,434	20,903	20,009	2,328
15. Ministry of Law and Justice					
(i) Department of Legal Affairs		Nil	Nil	Nil	Nil
(ii) Legislative Department		Nil	Nil	Nil	Nil
16. Ministry of Parliamentary Affairs and Tourism					
(i) Department of Parliamentary Affairs		Nil	Nil	Nil	Nil
17. Ministry of Petroleum and Natural Gas		125	2,113	1,862	376
18. Ministry of Planning					
(i) Department of Statistics		15	36	18	33
19. Ministry of Science and Technology					
(i) Department of Science and Technology		Nil	1	Nil	1

1	2	3	4	5	6
20.	Ministry of Steel and Mines				
	(i) Department of Steel	128	814	855	87
21.	Ministry of Transport				
	(i) Department of Civil Aviation	376	2,135	1,333	1,178
	(ii) Department of Railway	985	13,992	13,737	1,240
	(iii) Department of Surface Transport	1,005	7,765	7,714	1,056
22.	Ministry of Urban Development	581	509	247	843
23.	Ministry of Welfare	Nil	Nil	Nil	Nil
24.	Department of Atomic Energy	8	8	8	8
25.	Department of Electronics	Nil	5	2	3
26.	Department of Ocean Development	Nil	Nil	Nil	Nil
27.	Department of Space	Nil	13	13	—
28.	President Secretariat	Nil	Nil	Nil	Nil